

**Central Administrative Tribunal  
Principal Bench**

**OA No.695/2018**

New Delhi, this the 12<sup>th</sup> day of March, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sh. Prabhakaran P.K.,  
Age 58 + years,  
S/o Late T.V. Narayanan Nair,  
R/o 1386, V.P. House, Rafi Marg,  
New Delhi-110001  
(Working as Waiter, Group C).

(By Advocate : Shri Pushpinder Yadav)

...Applicant

**Versus**

1. Chairman,  
Railway Board,  
Rail Bhawan,  
1 Rafi Marg,  
New Delhi-110 001.
2. The General Manager,  
Northern Railway,  
Head Office, Baroda House,  
New Delhi.
3. The Pay & Accounts Officer,  
Baroda House,  
New Delhi.

...Respondents

(By Advocate : Shri Suryanath Pandey for Shri S.M. Arif)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

Learned counsel for applicant on instructions from the applicant seeks leave of this Tribunal to withdraw the instant OA. Accordingly, the OA is dismissed as withdrawn. No costs.

( NITA CHOWDHURY)  
MEMBER (A)

'rk'

( V. AJAY KUMAR)  
MEMBER (J)

